

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1639
ANSWERED ON:16.08.2013
BURN INJURIES
Bishnoi Shri Kuldeep

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of burn injuries cases registered in the country during each of the last three years and current year, State/UT-wise;
- (b) whether the Government plans to set up more burn units, having hi-tech facilities with specialized doctors in certain hospitals across the country during 12th Five Year Plan;
- (c) if so, the details thereof along with the funds allocated for the purpose, State/ UT-wise;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government to roll out this plan in all the medical colleges and district hospitals across the country with ambulances having life support system especially in Haryana?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a):As far as total number of registered cases of burn injuries in the country is concerned, no such data is maintained centrally for this purpose.
- (b) Yes. A National Programme for Prevention and Management of Burn Injury is being initiated during 12th Five Year Plan. As per the proposal submitted for approval of the CCEA, the facilities in the 67 Medical Colleges and 19 District Hospitals will be upgraded by providing grant for establishment of burn units with Intensive Care Unit (ICU) facilities.
- (c) & (d) The burn units in Medical College will have 12 bedded ward including 4 ICU beds and one Operation Theater. In District Hospital, burn unit will have 6 bedded burn ward including 2 acute care beds. The grant will be provided for construction renovation of the building, procurement of equipment and contractual manpower. Funds will be released to the states after the cabinet approval during 12th Plan Period.
- (e)There is no provision under the programme for providing ambulance in states.